

THE HIGH COURT OF ORISSA: CUTTACK

ORDER

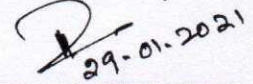
Dated the 29th January, 2021

Pursuant to the resolution of the Hon'ble Full Court, it is hereby notified that the arrangement made vide Office Order Dtd.21.08.2020 regarding functioning of the High Court as well as Sub-ordinate Courts/Tribunals shall remain in force till 14.02.2021.

The hearing in the High Court in physical mode shall resume on 15.02.2021 in terms of the Standard Operating Procedure (SOP) both for the High Court & Sub-ordinate Courts/Tribunals which shall be notified shortly.

Further, the option in every case to appear either physically or virtually shall be given in advance to the Registry by the lawyer concerned. The lawyers are requested to convey their option the previous evening. This is subject to further developments that might take place and the health advisory received from the State Govt. and the Central Govt.

BY ORDER,

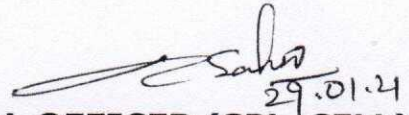

29-01-2021

REGISTRAR GENERAL

Memo No. 1248 (100) / Dtd. 29.01.2021

Copy forwarded to:-

1. All Officers of the Court
2. The Addl. Registrar -cum-Principal Secretary to Hon'ble the Chief Justice
3. All Sr. Secretaries/ Secretaries to the Hon'ble Judges of the Court
4. All Superintendents of the Court
5. The Technical Director, NIC, OHC for uploading in the Orissa High Court website.
6. The Medical officer of the Court
for information and necessary action.


29.01.21

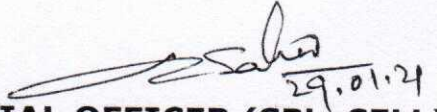
SPECIAL OFFICER (SPL. CELL)

Memo No.1249 (70) / Dtd.29.01.2021

Copy forwarded to the -

1. Secretary General, Supreme Court of India, New Delhi
2. Registrar General, All High Courts
3. Chief Secretary to Govt. of Odisha, Bhubaneswar
4. Advocate General, Odisha, Cuttack
5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar

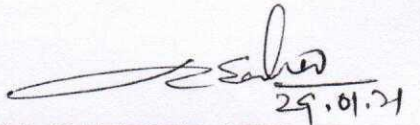
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
 7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
 8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar
 9. Director, Odisha Judicial Academy, Cuttack
 10. Member-Secretary, Odisha State Legal Services Authority, Cuttack
 11. District & Sessions Judges.....(All) of the State
 12. Chairman, Interim Committee, Orissa High Court Bar Association, Cuttack
 13. Commissioner of Police, Police Commissionerate, Bhubaneswar
 14. Deputy Commissioner of Police, Cuttack
- for information and necessary action.


SPECIAL OFFICER (SPL. CELL)

Memo No. 1250 (8) / Dtd. 29.01.2021

Copy forwarded to:-

1. The Presiding Officer, Industrial Tribunal, Bhubaneswar / Rourkela
 2. The Presiding Officer, Coopertave Tribunal, Bhubaneswar
 3. The Presiding Officer, State Education Tribunal, Bhubaneswar
 4. The Chairman, Sales Tax Tribunal, Cuttack
 5. The Member, 2nd MACT, Cuttack / Sambalpur / Berhampur
- for information and necessary action.


SPECIAL OFFICER (SPL. CELL)